

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/3160/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Soneka Bora,
District & Sessions Judge,
Udaiguri.

Dated Guwahati the 5th June, 2018.

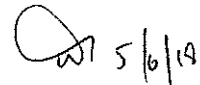
Sub: **Casual Leave and permission to leave the headquarters
with official allotted vehicle.**

Ref:- Your letter No. DJ(U) 1912 dtd. 01.06.2018.

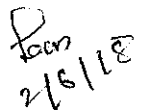
Madam,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 02.06.2018 along with permission to leave headquarter with official allotted vehicle at your own cost, from the evening of 01.06.2018 till the morning of 04.06.2018 has been ~~rejected~~ granted.

Yours faithfully,

 5/6/18

JOINT REGISTRAR (VIGILANCE)

 2/6/18